TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road) Next to Zakir Husain College, New Delhi - 110 002

Dated: 29th December 2009

No.1-1/2009/A&P (Vo.II)

To

All Ministries/Departments of Government of India, Public Sector Undertakings, Statutory & Autonomous Bodies

<u>Sub</u>: <u>Calling applications for filling up the post of Advisor in Broadcasting and Cable Service</u> <u>Division in the Pay Band-4, Rs. 37400-67000 + GP Rs.10000 on deputation on foreign</u> service terms in TRAI

Sir,

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization proposes to prepare a panel of officers having the required experience for appointment as Advisor in Broadcasting and Cable Services Division on deputation basis initially for a period of two years. The details of qualifications and experience, etc., are as under:-

Sl. No.	Name of the Post	Scale of Pay and allowances	Qualification/experience
1.	Advisor	Pay Band-4, Rs.	Officers of the Central Government, Public
	in Broadcasting	37400-67000 + GP Rs.	Sector Undertakings and Statutory and
	and Cable	10000 plus	Autonomous Bodies (i) holding equivalent post
	Services	allowances such as	or (ii) officers in Selection Grade with six years
	Division	DA, HRA, etc. as per	of regular service in that grade or (iii) Group A
		Govt. Rules.	officers having twenty years of regular service
			in Group A of which at least six years of
			continuous service shall be in the Selection
			Grade.
			Essential: A Master /Bachelor's Degree in Business Administration /Economics / Commerce/ Engineering /Law / Science / Humanities from a recognized University/institution and possessing requisite experience in the Broadcasting field.
			Age : Not exceeding 56 years on the date of closing of applications.

Notes:

(1) Officers holding the post having HAG scale i.e., 67000 -annual increment @ 3% -79000 -/ on regular basis or (ii) officers in Senior Administrative Grade with six years of regular service in that grade or (iii) Group A officers having twenty six years of regular service in Group A of which at least six years of continuous service in the Senior Administrative Grade may also apply and in case of selection he/she may be considered for appointment as Principal Advisor in the HAG scale i.e., 67000 - annual increment @ 3% - 79000/-.

Contd on page 2/-

- (2) Those who have already applied for the post against this office circulars No. 1-1/2009 A&P dated 22nd April 2009, 25th August 2009 and 30th September 2009, need not apply.
- TRAI has been exempted from the rule of immediate absorption upto 3. 23.01.2011 by Department of Pension & Pensioner's Welfare for appointment on deputation. The Appointing Authority may, from time to time, appoint on permanent absorption basis any persons already appointed on deputation in the Authority in accordance with provisions contained in the TRAI Appointment Regulations.
- 4. All Ministries/Departments/Public Sector Undertakings/Statutory the Autonomous bodies are requested to forward applications in the enclosed proforma (can also be down loaded form TRAI website: www.trai.gov.in) along with attested copies of ACRs for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in an envelope superscribing the post applied for so as to reach the Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L. Nehru Marg, (Old Minto Road), Next to Zakir Husain College, New Delhi - 110002 on or before 29th January 2010.

Yours faithfully,

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